

DIVISION BENCH
COURT - I

O-250

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/19(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST APRIL 2024.

IN THE MATTER OF	M P I ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearances (via video conferencing/physically)

For the Petitioner

Ms. Meenakshi Manot, Adv.
Mr. Arun Kumar Mishra, Adv.

For RoC

Mr. M.K. Barua, DROC

O R D E R

1. Ld. Counsel for the petitioner present.
2. We are not able to hear Mr. M.K. Barua, DROC, office of ROC, WB, appearing virtually because of technical glitches at his end.
3. Post the matter on **10.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**